

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-326

IB-1571/ND/2019

C.A No- 77/CV/ND/2019

IN THE MATTER OF:

M/s. IndiaBulls Consumer finance Ltd.

Vs

M/s. White Feather Hospitality Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 15.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Harinder Singh

For the Respondent :

ORDER

Matter may be listed before the regular bench on 04.12.2019.

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG